

ITEM NO.80

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 1132/2016
TARGHIV AHMAD @ MOHAMMAD TALHA Petitioner(s)

VERSUS

MANJAR ABBAS & ORS. Respondent(s)

Date : 04/08/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Nikhil Sharma,Adv.
Mr. Sanjay Kumar Singh,Adv.

For Respondent(s) Mr.Ujjawal Pandey,Adv.
Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Await the return of the service of notice already issued to
the respondent Nos.2-6.

List the matter again on 16.09.2016.

(M V RAMESH)
Registrar

SB